

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 66/2010

Date: 29.09.2011

To

The Executive Director (Commercial),
NHPC Office Complex, Sector-33,
Faridabad,
Haryana-121003.

Subject: Petition No. 66/2010-Approval of generation tariff of Chamera-II HE Project for the period 01.04.2009 to 31.03.2014 U/S 79(1) of the CERC (Conduct of Business), Regulations 1999 and section 62(1) of the Electricity Act, 2003.

Sir,

With reference to the subject mentioned above. I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 14.10.2011:

- (i) Details of actual O&M expenses for the period 2003-04 to 2007-08 in Form-15 B.
- (ii) Details of expenditure at Corporate/Regional level for the above period.

Yours Sincerely

Sd/-
Ritu Randeva
Assistant Chief (Legal)